

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1982
TO BE ANSWERED ON 11.03.2025**

**NATIONAL BACKWARD CLASSES FINANCE AND DEVELOPMENT
CORPORATION**

1982. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of funds allocated and utilized under each of the financial inclusion schemes for the welfare of OBCs for the last year, State-wise;
- (b) the details of proposals received, sanctioned and pending under each of the schemes during the last year, State-wise;
- (c) the details of funds released under the NBCFDC State-wise including State of Andhra Pradesh during the last five years; and
- (d) the number of beneficiaries under this fund, classified State and district-wise for the State of Andhra Pradesh?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L.VERMA)**

- (a): The details of funds allocated/disbursed and utilized under the lending schemes of National Backward Classes Finance and Development Corporation (NBCFDC) for the welfare of OBCs for 2023-24, state-wise are placed at **Annexure -I.**
- (b): The details of Annual Action Plan (AAP) received, approved and pending to the Channel Partners during the year 2023-24, state-wise are placed at **Annexure- II.**
- (c): The details of funds released under the NBCFDC's lending schemes State-wise including Andhra Pradesh during the last five years are placed at **Annexure- III.**
- (d): The details of number of beneficiaries assisted district-wise in the State of Andhra Pradesh during 2023-24 are placed at **Annexure-IV.**

Annexure –I: Reply of Part (a) to Lok Sabha Admitted Parliament Unstarred Question No. 1982 to be answered on 11.03.2025 asked by Shri Lavu Sri Krishna Devarayalu regarding "National Backward Classes Finance and Development Corporation".

S.N	Name of States/ UTs/PSBs	Amount Allocated/ Disbursed (Rs. in Lakh)	Amount Utilised (Rs. in Lakh)
I.	STATES		
1	Andhra Pradesh	2686.00	2686.00
2	Arunachal Pradesh	0.00	0.00
3	Assam	37.00	37.00
4	Bihar	27.00	27.00
5	Chattisgarh	1415.00	1415.00
6	Gujarat	540.00	540.00
7	Goa	159.00	159.00
8	Haryana	640.00	640.00
9	Himachal Pradesh	472.30	472.30
10	Jharkhand	4.00	4.00
11	Karnataka	3439.00	3439.00
12	Kerala	15803.00	15803.00
13	Madhya Pradesh	37.00	37.00
14	Maharashtra	322.00	322.00
15	Manipur	2.00	2.00
16	Meghalaya	0.00	0.00
17	Mizoram	0.00	0.00
18	Nagaland	0.000	0.000
19	Odisha	35.00	35.00
20	Punjab	1742.50	1742.50
21	Rajasthan	8.00	8.00
22	Sikkim	201.00	201.00
23	Tamil Nadu	11662.00	11662.00
24	Telangana	665.00	665.00
25	Tripura	607.40	607.40
26	Uttar Pradesh	8223.00	8223.00
27	Uttarakhand	35.00	35.00
28	West Bengal	2.00	2.00
	Sub Total States (1 to 28)	48764.20	48764.20
II.	UTs		
29	A&N Islands	0.00	0.00
30	Chandigarh	0.00	0.00
31	D &N Haveli & Daman & Diu	0.00	0.00
32	Ladakh	0.00	0.00
33	Delhi	0.00	0.00
34	Jammu & Kashmir	242.00	242.00
35	Lakshadweep	0.00	0.00
36	Puducherry	3503.00	3503.00
	Sub Total UTs (29 to 36)	3745.00	3745.00
	TOTAL (I + II)	52509.20	52509.20

Annexure –II: Reply of Part (b) to Lok Sabha Admitted Parliament Unstarred Question No. 1982 to be answered on 11.03.2025 asked by Shri Lavu Sri Krishna Devarayalu regarding "National Backward Classes Finance and Development Corporation".

Sl.No.	Name of States/UTs/PSBs	AAP Received (Rs. in Lakh)	AAP Approved (Rs. in Lakh)	Pending
	STATE			
1	Andhra Pradesh	5000.00	5000.00	0
2	Arunachal Pradesh	0.00	0.00	0
3	Assam	0.00	0.00	0
4	Bihar	0.00	0.00	0
5	Chhattisgarh	2086.00	2086.00	0
6	Goa	201.20	200.00	0
7	Gujarat	3556.51	2599.40	0
8	Haryana	2124.88	1200.00	0
9	Himachal Pradesh	500.10	500.00	0
10	Jharkhand	175.50	176.00	0
11	Karnataka	4000.00	4000.00	0
12	Kerala	17276.61	16700.00	0
13	Madhya Pradesh	1500.00	1500.00	0
14	Maharashtra	1000.00	1000.00	0
15	Manipur	0.00	0.00	0
16	Meghalaya	0.00	0.00	0
17	Mizoram	0.00	0.00	0
18	Nagaland	0.00	0.00	0
19	Odisha	0.00	0.00	0
20	Punjab	3000.00	3000.00	0
21	Rajasthan	1532.00	1500.00	0
22	Sikkim	374.00	300.00	0
23	Tamil Nadu	11489.79	11500.00	0
24	Telangana	591.00	591.00	0
25	Tripura	2510.00	1000.00	0
26	Uttarakhand	100.00	100.00	0
27	Uttar Pradesh	13550.00	10000.00	0
28	West Bengal	907.60	500.00	0
	UT			
29	A&N Islands	0.00	0.00	0
30	Chandigarh	4.63	4.63	0
31	D&N Haveli & Daman & Diu	0.00	0.00	0
32	Ladakh	0.00	0.00	0
33	Delhi	134.00	134.00	0
34	Jammu & Kashmir	967.50	700.00	0
35	Lakshadweep	0.00	0.00	0
36	Puducherry	4100.00	3700.00	0
	PSB			
37	Bank of Baroda	5000.00	5000.00	0
38	Canara Bank	3100.00	3000.00	0
39	Punjab National Bank	3600.00	3600.00	0
40	Union Bank of India	3500.00	3500.00	0
41	Bank of Maharashtra	0.00	0.00	0

Annexure –III: Reply of Part (c) to Lok Sabha Admitted Parliament Unstarred Question No. 1982 to be answered on 11.03.2025 asked by Shri Lavu Sri Krishna Devarayalu regarding "National Backward Classes Finance and Development Corporation".

(Rs. in Lakh)

Sl. No	Name of State/UTs/PSBs	2019-20	2020-21	2021-22	2022-23	2023-24
I	STATES	Amt. Disb.	Amt. Disb.	Amt. Disb.	Amt. Disb.	Amt. Disb.
1	Andhra Pradesh	151.65	35.32	1084.82	1879.71	2687.05
2	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00
3	Assam	1209.77	156.01	18.94	113.64	36.68
4	Bihar	270.10	68.75	105.86	363.63	26.97
5	Chattisgarh	1391.78	474.80	1072.06	1372.82	1414.74
6	Goa	130.00	50.00	40.00	135.00	159.62
7	Gujarat	2745.64	2931.71	2542.67	2517.50	538.91
8	Haryana	1071.90	431.96	782.20	541.13	640.91
9	Himachal Pradesh	519.45	313.73	465.29	536.47	472.10
10	Jharkhand	415.99	48.19	10.67	55.70	3.62
11	Karnataka	1584.20	148.21	212.13	719.73	3440.20
12	Kerala	22278.07	16234.72	19586.00	17156.39	15801.93
13	Madhya Pradesh	6179.58	3725.95	2660.97	565.35	37.11
14	Maharashtra	228.02	38.10	404.74	482.16	321.7
15	Manipur	3.26	5.50	0.40	10.02	1.73
16	Meghalaya	0.00	0.17	0.00	5.18	0.00
17	Mizoram	0.00	1.50	0.00	0.00	0.00
18	Nagaland	0.00	0.00	1.69	6.19	0.00
19	Odisha	221.07	52.99	44.54	137.66	35.36
20	Punjab	1534.97	1869.38	2522.52	2219.49	1743.78
21	Rajasthan	3039.21	1413.91	1613.54	1584.55	7.70
22	Sikkim	200.00	0.14	21.60	73.27	201.47
23	TamilNadu	8986.75	10823.28	8337.08	10456.93	11662.26
24	Telangana	71.98	2453.08	66.93	79.82	664.84
25	Tripura	800.00	1016.37	987.73	504.53	607.13
26	Uttar Pradesh	5972.18	3590.02	3747.53	6804.98	8221.58
27	Uttarakhand	165.87	25.81	86.32	170.46	34.5
28	West Bengal	616.84	12.15	17.69	177.58	1.62
	Sub Total States (1 to 28)	59788.28	45921.75	46433.92	48669.89	48763.51
II.	UTs					
29	A&N Islands	2.33	0.00	0.00	2.25	0.00
30	Chandigarh	0.00	1.30	0.16	5.42	0.00
31	D&N Haveli & Daman & Diu	0.00	0.00	4.59	0.10	0.00
32	Ladakh	0.00	0.00	0.00	0.00	0.00
33	NCT of Delhi	1.95	138.39	22.46	6.94	0.00
34	Jammu & Kashmir	604.06	604.97	671.78	600.00	242.35
35	Lakshadweep	0.00	0.00	0.00	0.00	0.00
36	Puducherry	21.06	4.17	4.53	1900.00	3503.04
	Sub Total (29 to 36)	629.40	748.83	703.52	2514.71	3745.39
	Total (I to II)	60417.68	46670.58	47137.44	51184.60	52508.90

Annexure –IV: Reply of Part (d) to Lok Sabha Admitted Parliament Unstarred Question No. 1982 to be answered on 11.03.2025 asked by Shri Lavu Sri Krishna Devarayalu regarding "National Backward Classes Finance and Development Corporation".

Sl.No.	District	No. of Beneficiaries
1	ANAKAPALLI	56
2	ANANTAPUR	46
3	ANNAMAYYA	57
4	BAPATLA	6
5	CHITTOOR	383
6	DR. B.R. AMBEDKAR KONASEEMA	1
7	EAST GODAVARI	21
8	ELURU	135
9	GUNTUR	40
10	KRISHNA	512
11	KURNOOL	33
12	NALGONDA	59
13	NTR	301
14	PALNADU	3
15	PARVATHIPURAM MANYAM	3
16	PRAKASAM	38
17	SRIKAKULAM	16
18	SRI SATHYA SAI	63
19	TIRUPATI	47
20	VISAKHAPATANAM	4
21	VIZIANAGARAM	79
22	WEST GODAVARI	7
	Total	1910
